

By Speed Post

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/7280/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
✓ Smti. I. Barman  
District & Sessions Judge  
Bongaigaon.

Dated Guwahati, the 21<sup>st</sup> December, 2018.

Sub:- **Permission to avail Winter Vacation and to leave headquarter.**

Ref:- Your letter No.DJB.I-11/2018/5163, dated 17.12.2018.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail Winter Vacation w.e.f. 24.12.2018 till 31.12.2018 and to leave the headquarters w.e.f. the evening of 21.12.2018 till the morning of 02.01.2019, as prayed for. The Civil Judge and Assistant Sessions Judge, Bongaigaon and in his absence the senior most Judicial Officer at the Station will remain in charge of your Court and Office during your absence.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/96/7281-7282/A, dated 21.12.18** *Pdhn*

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Civil Judge and Assistant Sessions Judge, Bongaigaon.

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**